

GOVERNMENT OF INDIA  
MINISTRY OF RAILWAYS

**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 2203**  
**ANSWERED ON 09.08.2024**

**PROPOSAL FOR HIGH-SPEED RAIL CORRIDOR IN KERALA**

2203 SMT. JEBI MATHER HISHAM:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether Government has currently proposed a high-speed rail corridor in Kerala;
- (b) if so, the details regarding the proposed route and estimated cost;
- (c) whether Government of Kerala has submitted a new proposal regarding the high-speed rail corridor and whether Government has granted permission for the new proposal; and
- (d) if so, the details of estimated expenditure of the new project?

**ANSWER**

MINISTER OF RAILWAYS, INFORMATION & BROADCASTING AND  
ELECTRONICS & INFORMATION TECHNOLOGY  
(SHRI ASHWINI VAISHNAW)

(a) to (d): Semi High Speed Rail Project from Thiruvananthapuram to Kasargod has been identified for development in the State of Kerala by Kerala Rail Development Corporation Limited (KRDCL), a Joint Venture company of State Government of Kerala and Ministry of Railways. In-Principle Approval (IPA) for taking up pre-investment activities like preparation of Detailed Project Report (DPR) has been conveyed by Ministry of Railways to KRDCL. The project is not yet sanctioned.

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